

Declaration of Assets and Liabilities

Year 2024-25

PULKIT son/daughter/wife of **VEER SINGH**
aged **30** years, belonging to **BIHAR VIDHAN SABHA, SECRETARIAT**
service and presently working as **REPORTER**
give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) (Jyoti Kumari)	Dependant-1 Name (son) Nishchay Shubh	Dependant-2 Name	Dependant-3 Name
(i)	Cash	4,000/-	20,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI- 30,756/- Saving Account UCO - 30,735/- Saving Account	1.5 lakh F.D. in Indian Overseas Bank	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debenture and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	(1) SBI PPF - 3,00,395 /- (till date) (2) NPS Tier- II- 1000/-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make, etc.)	Hero Splendor Plus Xtec BR01HG1676	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	50 gm gold Value- (as per market rate)	100 gm gold Value- (as per market rate) 500 gm silver Value- (as per market rate)	-NIL-	-NIL-	-NIL-
(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Signature
10/02/2025

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) (Jyoti Kumari)	Dependant-1 Name(son) Nishchay Shubh	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etc. -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-NIL-	-NIL-
	(ii) Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-

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	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, if any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y. - 2024-25 Total Income tax - 85,143/- Pan - EPMPP1770P	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

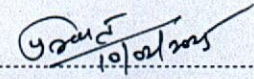
Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

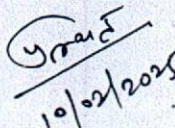
Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 
Name of Employee: PULKAT
Designation: REPORTER
Department: BIHAR VIDHAN SABHA,
SECRETARIAT

Place: PATNA
Date: 10-02-2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.


10/02/2025